

22.12.2011

Hon'ble Mr. D.C. Lakha -AM

Hon'ble Mr. Sanjeev Kaushik -JM

None for the parties.

In view of the resolution of the BAR Association today. Case is adjourned to 02.02.12.

16
JM

11
AM

Sushi

2-2-12

Hon Mr Justice S.C. Sharma, JM.
Hon Mrs Jagati Chandra, AM

Even at the time of revising the
Court, none is responding
for the parties. The OA is
dismissed for default of the
applicant.

ic
AM

10

R
JM